State Election Commission and constitution of District Planning Committees have been implemented by the States.

- (b) The implementation of the provisions of Part IX and Part IXA of the Constitution introduced by the 73rd and 74th Constitution Amendments is reviewed by the Government from time to time through meetings and discussions with the States. The annual Devolution Index Report and the State of Panchayati Raj Reports commissioned by the Ministry of Panchayati Raj (MoPR) assesses the policy and legislative framework and outcomes of the State in respect of Panchayati Raj. The Ministry of Urban Development had undertaken a study on "Impact of the 74th Constitutional Amendment on the Working of Urban Local Bodies" during 2005.
- (c) and (d) The provisions introduced through 73rd and 74th Constitution Amendments along with funds being devolved to Panchayats and Municipalities through Union Finance Commission awards, other grants and own source revenues have helped in improving the life of marginalized people.

## Surplus coal stock at coal mines and power plants

- \*47. SHRI VIVEK K. TANKHA: Will the Minister of COAL be pleased to state:
- (a) whether Government is encountering a situation of surplus coal stock, both at coal mines as well as power plants;
  - (b) if so, the reasons therefor;
- (c) whether the production target of many coal mines have been cut down during the current year because of lack of demand; and
- (d) if so, whether Government is going to revise it's coal production targets set for the year 2020 and 2030?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI PIYUSH GOYAL): (a) and (b) In 2015-16, pithead coal stock at mines of CIL increased from 53.47 MT as on 01.04.2015 to 57.64 MT as on 31.03.2016. In the current year, coal stock at mines of CIL has declined to 39.804 MT (Provisional) as on 14.11.2016. Due to enhanced availability of domestic coal, the coal stock position at power plants as on 31.03.2016 reached 38.87 MT as against normative requirement of 29.74 MT. However, the coal stock position at power plants has shown a declining trend during 2016-17 and has reached 18.66 MT on 14.11.2016 against the normative requirement of 30.29 MT. The decline of coal stock is mainly due to increase in coal based generation by 6.8% during

the period April- September, 2016 as compared to the same period last year. Further, some of the power plants are regulating off take of coal in view of the high coal stock with them and as per the generation schedule given to these plants.

The declining trend of coal stock position during 2016-17 is as under:

Coal Stock as on	Coal Stock (MT)
31.03.2015	26.10
31.03.2016	38.87
30.06.2016	30.50
30.09.2016	22.78
14.11.2016	18.66

(c) and (d) The all India coal production during the year 2015-16 was 639.23 MT and the coal production target for 2016-17 has been fixed at 724.71 MT. The vendible stock at the coal mines of CIL as on 14.11.2016 was 39.804 MT as against the vendible stock of 32.237 MT as on 14.11.2015. For 2016-17, the CIL has set coal production target of 598.61 MT. CIL has planned to produce more coal and a road map has been prepared to substantially enhance production of coal by 2019-20 by capacity addition from new projects, use of mass production technologies and identification of existing ongoing projects with growth potential.

## Accident at NTPC unit in Telangana

- \*48. SHRI DEVENDER GOUD T.: Will the Minister of POWER be pleased to state:
- (a) whether it is a fact that an accident took place in one of the units of NTPC in Telangana;
  - (b) if so, the details thereof and the reasons behind the same;
- (c) whether earlier also one accident took place in the same unit three years ago;
- (d) whether NTPC has not learnt any lesson from the earlier accident resulting into the present one; and
  - (e) what action the Ministry has taken on the errant officials?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) and (b) An equipment failure took place on 30.10.2016 in Unit No.4 of